

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0003573/2020	SAGAR SWAIN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHANUPALI /353 /2019 () //
2	BLAPL/0003574/2020	BALARAM PANIGRAHI VS STATE OF ODISHA	S.K.MOHANTY VS	TARASINGI /67 /2020 () //
3	BLAPL/0003575/2020	SANJAY @ MEGHANAD SAHANI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /195 /2019 () //
4	BLAPL/0003576/2020	NILU @ LALAT KALAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KANAS /35 /2020 () //
5	BLAPL/0003577/2020	SAYED USMAN ALI @ TITOO VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	SPL.TASK FORCE /09 /2018 () //
6	BLAPL/0003578/2020	UMA CHOUDHURY VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ASKA /406 /2019 () //
7	BLAPL/0003579/2020	GADA @ BIKASH KHARSEL @ BIKASH KARSEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /35 /2020 () //
8	BLAPL/0003580/2020	RAMA BHOI VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	CHANDAKA P.S. /250 /2019 () //
9	BLAPL/0003581/2020	BAIRAGI BARIK @ BAIRAGI CH. BARIK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	DHENKANAL TOWN /56 /2020 () //
10	BLAPL/0003582/2020	DAMBARU RANA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	GOCHHAPADA /31 /2019 () //
11	BLAPL/0003583/2020	CHANDANL MURMU @ CHANDANLAL MURMUM VS STATE OF ODISHA	HEMANTA KUAMR MOHANTA VS	KHUNTA /140 /2019 () //

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12	BLAPL/0003584/2020	MANI @ SUKLAL SINGH VS STATE OF ODISHA	HEMANTA KUMAR MAHANTA VS	BARIPADA SADAR /149 /2019 () //
13	BLAPL/0003585/2020	DHIRA PARIDA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	NAUGAON /73 /2020 () //
14	BLAPL/0003586/2020	MITHUN KHORA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /156 /2019 () //
15	BLAPL/0003587/2020	LAXMIDHAR MALLICK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //
16	BLAPL/0003588/2020	SK.HASIBUL @ MUNA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	JALESWAR /161 /2020 () //
17	BLAPL/0003589/2020	JAGADISH GAJENDRA @ RAJA VS STATE OF ODISHA	DEBASNAN DAS VS	AIR FIELD P.S. /196 /2019 () //
18	BLAPL/0003590/2020	JAGANATH DAS VS STATE OF ODISHA	SUSIL KUAMR PATNAIK VS	/67 /2020 () //
19	BLAPL/0003591/2020	GAYATRI DEVI @ SABITREE VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 () //
20	BLAPL/0003592/2020	AKASH NAYAK @ HARIJAN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	JEYPORE SADAR /49 /2020 () //
21	BLAPL/0003593/2020	LIPUN @ KIRAN KUMAR SWAIN VS STATE OF ODISHA	RAMANI KANTA PATNAIK VS	TIRTOL /383 /2017 () //
22	BLAPL/0003594/2020	SAROJ MAHARANA VS STATE OF ODISHA	BIKRAM KESHARI RAI VS	BERHAMPUR SADAR /19 /2020 () //
23	BLAPL/0003595/2020	DILLIP NAYAK	SAMBEET PATTANAYAK	KONARK /49 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003596/2020	NITISH KUMAR SINGH @ NITISH SINGH	AMULYA RATNA PANDA	KOTPAD /03 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003597/2020	AJIT DIGAL	AMULYA RATNA PANDA	PHIRINGIA /26 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003598/2020	RAJU @ ALOK DAS	AMULYA RATNA PANDA	G.R.P.S.BALASORE /21 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	CMP/0000367/2020	ANANTA CHARAN NAYAK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	()
		COLLECTOR, CUTTACK		//
28	CMP/0000368/2020	TRIBIKRAM BUDULA	PRAFULLA KU KAR	//
		VS	VS	()
		REGISTRAR, CIVIL COURT, JHARSUGUDA		//
29	CMP/0000369/2020	ANANTA PRASAD JENA	SUSHANT KUMAR PRADHAN	//
		VS	VS	()
		KRUSHNA CHANDRA JENA		//
30	CMP/0000370/2020	SHREEDHAR SAHANI	RABINDRANATH SENAPATI	//
		VS	VS	()
		MANJUSHREE MALIK		//
31	CONTC/0001687/2020	RASHMI REKHA ROUT	ADV	//
		VS	VS	()
		CHITHRA ARUMUGAM,IAS		//
32	CRLA/0000312/2020	SURJYA@SURYA JENA	KURESH PRASAD DASH	BHANJANAGAR /167 /2002
		VS	VS	A.D.J.,BHANJANAGAR(Ganjam)
		STATE OF ODISHA		ST/0000146/2018
33	CRLA/0000313/2020	SUKANTA KUMAR JENA	AMULYA RATNA PANDA	KORAPUT TOWN /224 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	CRLA/0000314/2020	KAILASH CHANDRA NAHAK	S.K.BHANJADEO	GRAM GANJAM /35 /2020
		VS	VS	()

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35	CRLA/0000315/2020	STATE OF ODISHA BIPIN CHANDRA PALLAI @ PALEI VS	S.K.BHANJADEO VS	// GRAM GANJAM /35 /2020 ()
36	CRLMC/0001049/2020	STATE OF ODISHA BICHITRA PATRA VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
37	CRLMC/0001050/2020	STATE OF ODISHA PHANI BHUSAN PRADHAN VS	GOUTAM KU.ACHARY VS	// / /0 ()
38	CRLMP/0000549/2020	STATE OF ODISHA(VIG.) ASHOK SATAPATHY VS	ABHISEK KHANDAL VS	// / /0 ()
39	CRLMP/0000550/2020	STATE OF ODISHA BIRA KISHORE SINGH VS	AMIT PRASAD BOSE VS	// / /0 ()
40	CRLMP/0000551/2020	STATE OF ODISHA HASRATUN BEGUM VS	A.K.SARANGI VS	// / /0 ()
41	CRLMP/0000552/2020	STATE OF ODISHA SUJIT KUMAR SAHU VS	SHIVSANKAR MOHANTY VS	// / /0 ()
42	FAO/0000525/2020	STATE OF ODISHA HRUSHIKESH DASH VS	DURGESH NARAYAN RATH VS	// / / ()
43	FAO/0000526/2020	STATE OF ODISHA PRADIPTA KUMAR DAS VS	SAMEER KUMAR DAS VS	// / / ()
44	FAO/0000527/2020	STATE OF ODISHA MANORAMA RAM@RAMA VS	PRAVAT KUMAR SAHOO VS	// / / ()
45	FAO/0000528/2020	UNION OF INDIA NAMITA SWAIN VS UNION OF INDIA	AJIT KUMAR ROUT VS	// / / () //

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46	FAO/0000529/2020	BIRA PRADHAN VS UNION OF INDIA	AJIT KUMAR ROUT VS	// 0 //
47	FAO/0000530/2020	SWAPAJAN NESSA VS UNION OF INDIA	AJIT KUMAR ROUT VS	// 0 //
48	FAO/0000531/2020	JANAKI ROUT VS UNION OF INDIA	AJIT KUMAR ROUT VS	// 0 //
49	FAO/0000532/2020	SASADHAR SAHOO VS UNION OF INDIA	AJIT KUMAR ROUT VS	// 0 //
50	FAO/0000533/2020	MANUTU@BIREN SANDHA VS UNION OF INDIA	AJIT KUMAR ROUT VS	// 0 //
51	WA/0000275/2020	STATE OF ODISHA VS HARIS CHANDRA GIRI	SR.STANDING COUNSEL VS	// 0 //
52	WA/0000276/2020	STATE OF ODISHA VS UMAKANTA PRADHAN	SR.STANDING COUNSEL VS	// 0 //
53	WA/0000277/2020	STATE OF ODISHA VS MUKTA KUMARI SWAIN	ST.STANDING COUNSEL (S AND ME) VS	// 0 //
54	WA/0000278/2020	STATE OF ODISHA VS LALITA MOHAN RATH	SR.STANDING COUNSEL ( S AND ME) VS	// 0 //
55	WA/0000279/2020	STATE OF ODISHA VS GOURI SANKAR PADHY	SR.STANDING COUNSEL ( S AND ME) VS	// 0 //
56	WA/0000280/2020	PRABIN BASANTI VS STATE OF ODISHA	R.ACHARY VS	// 0 //
57	WA/0000281/2020	STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//

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		VS	VS	0
58	WA/0000282/2020	MUKUNDA CHANDRA MISHRA STATE OF ODISHA	SR.STANDING COUNSEL(S AND ME)	//
		VS	VS	0
59	WA/0000283/2020	BENUDHAR PADHIARY SUMITRA BEHARI	JATESWAR NAYAK	//
		VS	VS	0
60	WP(C)/0013040/2020	STATE OF ODISHA DR.AMRUTA PRITAM MISHRA	SANJIB MOHANTY	//
		VS	VS	0
61	WP(C)/0013041/2020	STATE OF ODISHA KISHORE KUMAR SWAIN	SHASHI BHUSAN JENA	//
		VS	VS	0
62	WP(C)/0013042/2020	STATE OF ODISHA SITANSU BHUSAN SARANGI	KISHORE KUMAR MISHRA	//
		VS	VS	0
63	WP(C)/0013043/2020	STATE OF ODISHA BINOD KUMAR MOHAPATRA	KISHORE KUMAR MISHRA	//
		VS	VS	0
64	WP(C)/0013044/2020	STATE OF ODISHA JASODA HARIJAN	ANIRUDHA DAS	//
		VS	VS	0
65	WP(C)/0013045/2020	STATE OF ORISSA UPENDRANATH BISWAL	SAMEER KUMAR DAS	//
		VS	VS	0
66	WP(C)/0013046/2020	STATE OF ODISHA SUMIT KUMAR NAIK	PRASANTA KUMAR MAHALI	//
		VS	VS	0
67	WP(C)/0013047/2020	CHAIRMAN AND M.D NIRANJAN NAIK	S.K.NAYAK	//
		VS	VS	0
68	WP(C)/0013048/2020	STATE OF ODISHA SARADA PRASANNA SATAPATHY	MANOJA KUMAR KHUNTIA	//
		VS	VS	0

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		CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA		//
69	WP(C)/0013049/2020	RANGA RAO KANDAGIRI	MANORANJAN PADHY	//
		VS	VS	0
		STATE OF ORISSA		//
70	WP(C)/0013050/2020	BAISHNAB CHARAN SWAIN	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		CHIEF EXECUTIVE OFFICER CENTRAL ELECTRICITY SUPPLY		//
71	WP(C)/0013051/2020	ARTATRAN BHOI	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
72	WP(C)/0013052/2020	BATAKRUSHNA PANDA	S.K.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
73	WP(C)/0013053/2020	DHIRENDRA KUMAR MAHAPATRA	S.K.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
74	WP(C)/0013054/2020	BIJAY KUMAR MANSINGH	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
75	WP(C)/0013055/2020	SHYAM SUNDAR JENA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
76	WP(C)/0013056/2020	SURYAKANTA BEHERA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
77	WP(C)/0013057/2020	ARATI MISHRA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
78	WP(C)/0013058/2020	NAMITA SINGH	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
79	WP(C)/0013059/2020	JAGANNATH MUDULI	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//

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80	WP(C)/0013060/2020	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
81	WP(C)/0013061/2020	PRADIPT KUMAR BARAL VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
82	WP(C)/0013062/2020	RAJAT KESHARI SAMANTARAY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
83	WP(C)/0013063/2020	JAY CHANDRA ROY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
84	WP(C)/0013064/2020	HARA PRIYA PAIKARAY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
85	WP(C)/0013065/2020	BHAGIRATHI SASMAL VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
86	WP(C)/0013066/2020	SUSANTA PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
87	WP(C)/0013067/2020	NARAYAN SAHOO VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
88	WP(C)/0013068/2020	RAJ KISHORE BEHERA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
89	WP(C)/0013069/2020	GANGADHAR BEHERA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
90	WP(C)/0013070/2020	PURNESWAR MANDIR TRUST VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
91	WP(C)/0013071/2020	RANJIT SAHOO	PRASANTA KUMAR NANDA	//



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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0013072/2020	Baidhar Senapati	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0013073/2020	Manoranjan Mangaraj	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0013074/2020	Sarat Chandra Mandal	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0013075/2020	Laxmidhar Behera	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0013076/2020	Daitari Behera	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0013077/2020	STATE OF ODISHA	SIDHARTH KUMAR MOHAPATRA (ADDL.STANDING COUNSEL)	
		VS	VS	0
		RABINDRA KUMAR SAMANTARY DAS		//
98	WP(C)/0013078/2020	SATYANARAYAN PANDA @ BRAJA KISHORE PANDA	PANDA KUMAR DAS.2	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0013079/2020	M/S BHARAT MOTORS LTD	BHABANI P.MOHANTY	//
		VS	VS	0
		THE SLAES TAX OFFICER, BBSR-1		//
100	WP(C)/0013080/2020	M/S SUPER SALES MOTORS PVT.LTD	BHABANI P.MOHANTY	//
		VS	VS	0
		THE SALES TAX OFFICER, BBSR-III		//
101	WP(C)/0013081/2020	SAROJ KUMAR PANDA	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ORISSA		//
102	WP(C)/0013082/2020	Anitarani Sethy	B.SINGH	//
		VS	VS	0

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103	WP(C)/0013083/2020	STATE OF ODISHA BIJAY KUMAR DAS VS	SANGRAM RATH VS	// // 0
104	WP(C)/0013084/2020	ORISSA STATE COOPERATIVE MILK DR.KRISHNA CHANDRA RATH VS	PURUSOTTAM CHULI VS	// // 0
105	WP(C)/0013085/2020	STATE OF ODISHA MADAN SAHOO VS	P.K.DEO VS	// // 0
106	WP(C)/0013086/2020	STATE OF ODISHA KARANJIA BAR ASSOCIATION VS	SUMIT SEKHAR PATTANAIAK VS	// // 0
107	WP(C)/0013087/2020	BAR COUNCIL OF INDIA M/S.PRITI OIL LTD. VS	BHABANI P.MOHANTY VS	// // 0
108	WP(C)/0013088/2020	THE SALES TAX OFFICER M/S.UTKAL AUTO VS	BHABANI P.MOHANTY VS	// // 0
109	WP(C)/0013089/2020	THE SALES TAX OFFICER M/S.CITY MOTORS PVT.LTD VS	BHABANI P.MOHANTY VS	// // 0
110	WP(C)/0013090/2020	THE SALES TAX OFFICER2 N.BASAVA RAJU VS	BHABANI P.MOHANTY VS	// // 0
111	WP(C)/0013091/2020	STATE OF ODISHA SANJAYA KUMAR NANDA VS	AMAR KUMAR MOHANTY VS	// // 0
112	WP(C)/0013092/2020	GENERAL MANAGER LIC OF INDIA UMA SHANKAR SAHU VS	AMAR KUMAR MOHANTY VS	// // 0
113	WP(C)/0013093/2020	STATE OF ODISHA PARESH KUMAR DWIBEDI VS	S.K.SAHOO VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0013094/2020	RANJAN KUMAR SAHU VS STATE OF ODISHA	AMAMR KUMAR MOHANTY VS	// 0 //
115	WP(C)/0013095/2020	UNION OF INDIA VS BISHNU PRASAD PARIDA	SABITA RANJAN PATTNAIK VS	// 0 //
116	WP(C)/0013096/2020	HARI PRASAD PATTANAYAK VS UNION OF INDIA	SMRUTI RANJAN PATI VS	// 0 //
117	WP(C)/0013097/2020	DR.PRATAP KESHARI DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
118	WP(C)/0013098/2020	BODDEPALLI LAKSHMANA RAO VS DIRECTOR GENERAL RPF RAILWAY BOARD	MANOJA KUMAR KHUNTIA VS	// 0 //
119	WP(C)/0013099/2020	LIMKA VENKATA RAMANA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
120	WP(C)/0013100/2020	S.RABANA SETHY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
121	WP(C)/0013101/2020	KAIBALYA DUTTA VS STATE OF ODISHA	PRASANNA KUMAR RATH..1 VS	// 0 //
122	WP(C)/0013102/2020	SANTOSH KUMAR BARADO VS DIRECTOR GENERAL RPF RAILWAY BOARD	MANOJA KUMAR KHUNTIA VS	// 0 //
123	WP(C)/0013103/2020	SANATAN DALAPATI VS D.G. AND I.G. OF POLICE	JITENDRA KUMAR DIGAL VS	// 0 //
124	WP(C)/0013104/2020	HIRA BAG VS STATE OF ODISHA	AJIT KUMAR ROUT VS	// 0 //
125	WP(C)/0013105/2020	ARATI MAJHI	KISHOR KUMAR MOHANTY	//

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		VS	VS	()
		STATE OF ODISHA		//
126	WP(C)/0013106/2020	NAMITA KUMARI BISWAL	AMAR KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
127	WP(C)/0013107/2020	SANTOSH KUMAR BISWAL	AMAR KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
128	WP(C)/0013108/2020	M/S. SUPER SALES AUTOMOBILES (P) LTD.	BHABANI P.MOHANTY	//
		VS	VS	()
		THE SALES TAX OFFICER, BBSR-III		//
129	WP(C)/0013109/2020	M/S CONSORTIUM AUTOMOBILES PVT.LTD.	BHABANI P.MOHANTY	//
		VS	VS	()
		THE SALES TAX OFFICER, BBSR-III		//
130	WP(C)/0013110/2020	SABITA NAIK	BIDYALOK MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
131	WPCRL/0000047/2020	RAGHUNATH BISWAL	RABINDRANATH SENAPATI	/ /0
		VS	VS	()
		THE STATE OF ODISHA		//
132	ABLAPL/0005826/2020	PRADIP PRADHAN	DEEPAK.R.PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	ABLAPL/0005827/2020	AKSHAY BHOI	PRADEEP KUMAR KUNDU	/120 /2020
		VS	VS	()
		STATE OF ODISHA		//
134	ABLAPL/0005828/2020	PRAKASH KUMAR NISHANKA	AMLAN SHAKTI PAUL	JANKIA P.S. /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
135	ABLAPL/0005829/2020	SANTOSH KUMAR SAHU	S.S.RAY-2	DARINGBADI /76 /2019
		VS	VS	()
		STATE OF ODISHA		//
136	ABLAPL/0005830/2020	SANDHYARANI DAS ADHIKARI @ RADHARANANDA	PRANAV SIDDHANTA JENA	/161 /2018
		VS	VS	()

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137	ABLAPL/0005831/2020	STATE OF ODISHA SUNIL KUMAR SAHU VS	PRAVASH CHANDRA JENA VS	// KHALLIKOTE /144 /2020 ()
138	ABLAPL/0005832/2020	STATE OF ODISHA SATYABRATA DAS VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /86 /2020 ()
139	ABLAPL/0005833/2020	STATE OF ODISHA SK.SHAMSUDDIN VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /82 /2020 ()
140	ABLAPL/0005834/2020	STATE OF ODISHA DANIEL MALI VS	PRAVASH CHANDRA JENA VS	// R.UDAYAGIRI /23 /2020 ()
141	ABLAPL/0005835/2020	STATE OF ODISHA SK.RASHID @ SK. RASET VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /82 /2020 ()
142	ABLAPL/0005836/2020	STATE OF ODISHA SUKRU NAYAK VS	B.S.PASPARIDA VS	// KOTOAGARH /16 /2020 ()
143	ABLAPL/0005837/2020	STATE OF ODISHA KALPANA ROUT VS	SATYA NARAYAN MISHRA-4 VS	// CHANDABALI /89 /2020 ()
144	ABLAPL/0005838/2020	STATE OF ODISHA MANOJ SAHOO VS	DEEPAK KUMAR DAS VS	// KONARK /129 /2017 ()
145	ABLAPL/0005839/2020	STATE OF ODISHA SK.RIYAZ VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /86 /2020 ()
146	ABLAPL/0005840/2020	STATE OF ODISHA RABINARAYAN PANDA VS	B.K.NAYAK VS	// PIPLI /106 /2018 ()
147	ABLAPL/0005841/2020	STATE OF ODISHA TERU BEHERA VS STATE OF ODISHA	B.K.RATH VS	// BANKI /135 /2020 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :28/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	ABLAPL/0005842/2020	RIKU SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	BIJEPUR /39 /2018 () //
149	ABLAPL/0005843/2020	SHANTRA JAGAT VS STATE OF ODISHA	MANAS CHAND VS	BODEN /48 /2020 () //
150	ABLAPL/0005844/2020	SARAT CHANDRA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /101 /2020 () //
151	ABLAPL/0005845/2020	MAHESWAR JANI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 () //
152	ABLAPL/0005846/2020	NITYANANDA GIRI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /94 /2020 () //
153	ABLAPL/0005847/2020	SATYA RANJAN KARAD VS STATE OF ODISHA	ASHOK DAS VS	/22 /2018 () //
154	ABLAPL/0005848/2020	TAPASH DEBANATH @ NATH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /157 /2020 () //
155	ABLAPL/0005849/2020	OKIL SEKH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	HIRAKUD /270 /2019 () //
156	ABLAPL/0005850/2020	ASWINI KUMAR ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /144 /2020 () //
157	ABLAPL/0005851/2020	HARIHARA SAMAL VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	SINGLA /38 /2020 () //
158	ABLAPL/0005852/2020	SAMANTAH SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BAISINGA /105 /2020 () //
159	ABLAPL/0005853/2020	ANIL DAS @ ANIL KUMAR DAS	JAYANTA KUMAR MAJHI	CHANDIPUR /34 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :28/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	ABLAPL/0005854/2020	GOURANGA CHARAN NAYAK	SAHASRA JYOTI NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	ABLAPL/0005855/2020	PRAKASH BEHERA @ RAJIBLOCHAN	UNMESH CHANDRA JENA	SINGLA /38 /2020
		VS	VS	()
		STATE OF ODISHA		//
162	ABLAPL/0005856/2020	ADHIRAJ JENA	SACHIN KUMAR PARIDA	INFOCITY PS /42 /2020
		VS	VS	()
		STATE OF ODISHA		//
163	ABLAPL/0005857/2020	PINTU @ PRAMOD KU LENKA	DEEPAK KUMAR SAHOO	KENDRAPARA /74 /2020
		VS	VS	()
		STATE OF ODISHA		//
164	ABLAPL/0005858/2020	PRAKASH CHANDRA MOHANTY @ KHURA	DEEPAK KUMAR SAHOO	PATKURA /76 /2020
		VS	VS	()
		STATE OF ODISHA		//
165	ABLAPL/0005859/2020	BISWANATH NAYAK	AMLAN SHAKTI PAUL	JANKIA P.S. /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
166	ABLAPL/0005860/2020	CHANDAN DAS	DEEPAK KUMAR SAHOO	AUL /156 /2019
		VS	VS	()
		STATE OF ODISHA		//
167	ABLAPL/0005861/2020	GAGAN SAHU @ SUSHANTA SAHU	RAJENDRA NARAYAN ROUT	SORO /105 /2020
		VS	VS	()
		STATE OF ODISHA		//
168	ABLAPL/0005862/2020	BIDURA KUMAR SAMANTARAY	S.K.BHANJADEO	AIR FIELD P.S. /83 /2020
		VS	VS	()
		STATE OF ODISHA		//
169	ABLAPL/0005863/2020	AKHAYA MOHANTY	ASHOK KUMAR SARANGI	/119 /2020
		VS	VS	()
		STATE OF ODISHA		//
170	ABLAPL/0005864/2020	BANAJA BASINI MOHANTY	RAMANI KANTA PATTNAIK	CHAULIAGANJA /148 /2020
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :28/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
171	ABLAPL/0005865/2020	STATE OF ODISHA MANOJ NAYAK @ MANOJ KUMAR NAYAK VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /30 /2019 ()
172	ABLAPL/0005866/2020	STATE OF ODISHA NARESH KUMAR MISHRA VS	KAJAL SAHOO VS	// TALCHER TOWN /193 /2020 ()
173	ABLAPL/0005867/2020	STATE OF ODISHA RAKESH PRADHAN VS	KAJAL SAHOO VS	// TALCHER TOWN /193 /2020 ()
174	WPC(OA)/0001067/2017	STATE OF ODISHA NIBEDITA SWAIN VS	SURYA NARAYAN PATNAIK VS	// // ()
175	WPC(OA)/0002278/2017	STATE OF ODISHA NIRANJAN MAJHI VS	SURYA NARAYAN PATNAIK VS	// // ()
176	WPC(OAC)/0002601/2017	STATE OF ODISHA JANAKI MALLICK VS	M/S.L.K.MOHANTY VS	// // ()
177	WPC(OAC)/0002924/2017	STATE OF ODISHA SHYAMAL DUTTA VS	M/S.DR.J.K.LENKA VS	// // ()
178	WPC(OAC)/0003289/2018	STATE OF ODISHA DEBADUTTA SAMAL VS	M/S.DR.J.K.LENKA VS	// // ()
179	WPC(TAC)/0000005/2014	STATE OF ODISHA SANTOSH KUMAR PANDA VS	M/S.DURGESH NARAYAN RATH VS	// // ()
180	CONTC(CPC)/0000439/2017	STATE OF ODISHA JANAKI MALLICK VS RANJAN KUMAR GIRI, OES-I, DEO BHADRAK	VS VS	// // () //



# ORISSA HIGH COURT

MISC CASES FILED on :28/05/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2020 WPC(TAC)/5/2014	SANTOSH KUMAR PANDA-MP	M/S.DURGESH NARAYAN RATH
2	3/2020 WPC(TAC)/5/2014	SANTOSH KUMAR PANDA-MP	M/S.DURGESH NARAYAN RATH
3	14/2020 WPC(OA)/2278/2017	NIRANJAN MAJHI-MP	SURYA NARAYAN PATNAIK
4	99/2020 CRLMP/551/2020	HASRATUN BEGUM-MP	A.K.SARANGI
5	257/2020 RSA/343/2010	NIRANJAN BISWAL-MP	M/S.SAMBIT RATH
6	372/2020 CMP/367/2020	ANANTA CHARAN NAYAK-MP	PRASANTA KUMAR SATAPATHY
7	373/2020 CMP/369/2020	ANANTA PRASAD JENA-MP	SUSHANT KUMAR PRADHAN
8	401/2020 FAO/525/2020	HRUSHIKESH DASH-MP	DURGESH NARAYAN RATH
9	402/2020 FAO/297/2020	THE DIVISIONAL MANAGER,M/S.ORIENTAL INSURANCE COMPANY LIMITED	PROF. P. S. KUMAR MOHANTY
10	403/2020 FAO/297/2020	THE DIVISIONAL MANAGER,M/S.ORIENTAL INSURANCE COMPANY LIMITED	PROF. P. S. KUMAR MOHANTY
11	404/2020 FAO/527/2020	MANORAMA RAM@RAMA-MP	PRAVAT KUMAR SAHOO
12	405/2020 FAO/527/2020	MANORAMA RAM@RAMA-MP	PRAVAT KUMAR SAHOO
13	406/2020 FAO/528/2020	NAMITA SWAIN-MP	AJIT KUMAR ROUT
14	407/2020 FAO/528/2020	NAMITA SWAIN-MP	AJIT KUMAR ROUT
15	408/2020 FAO/529/2020	BIRA PRADHAN-MP	AJIT KUMAR ROUT
16	409/2020 FAO/529/2020	BIRA PRADHAN-MP	AJIT KUMAR ROUT
17	410/2020 FAO/530/2020	SWAPAJAN NESSA-MP	AJIT KUMAR ROUT
18	411/2020 FAO/530/2020	SWAPAJAN NESSA-MP	AJIT KUMAR ROUT
19	412/2020 FAO/531/2020	JANAKI ROUT-MP	AJIT KUMAR ROUT
20	413/2020 FAO/531/2020	JANAKI ROUT-MP	AJIT KUMAR ROUT
21	414/2020 FAO/532/2020	SASADHAR SAHOO-MP	AJIT KUMAR ROUT
22	415/2020 FAO/532/2020	SASADHAR SAHOO-MP	AJIT KUMAR ROUT
23	416/2020 FAO/533/2020	MANUTU@BIREN SANDHA-MP	AJIT KUMAR ROUT
24	417/2020 FAO/533/2020	MANUTU@BIREN SANDHA-MP	AJIT KUMAR ROUT
25	449/2020 BLAPL/500/2020	RAJESH NAYAK @ BABUL-MP	SANJAY KUMAR DAS
26	460/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL

27	WA/275/2020 461/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
28	WA/275/2020 462/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
29	WA/275/2020 463/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
30	WA/275/2020 464/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
31	WA/276/2020 465/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
32	WA/276/2020 466/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
33	WA/276/2020 467/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL
34	WA/276/2020 468/2020	STATE OF ODISHA-MP	ST.STANDING COUNSEL (S AND ME)
35	WA/277/2020 469/2020	STATE OF ODISHA-MP	ST.STANDING COUNSEL (S AND ME)
36	WA/277/2020 470/2020	STATE OF ODISHA-MP	ST.STANDING COUNSEL (S AND ME)
37	WA/277/2020 471/2020	STATE OF ODISHA-MP	ST.STANDING COUNSEL (S AND ME)
38	WA/277/2020 472/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL ( S AND ME)
39	WA/278/2020 473/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL ( S AND ME)
40	WA/278/2020 474/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL ( S AND ME)
41	WA/278/2020 475/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL ( S AND ME)
42	WA/278/2020 476/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL ( S AND ME)
43	WA/279/2020 477/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL ( S AND ME)
44	WA/279/2020 478/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL ( S AND ME)
45	WA/279/2020 479/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL ( S AND ME)
46	WA/280/2020 480/2020	PRABIN BASANTI-MP	R.ACHARY
47	WA/281/2020 481/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
48	WA/281/2020 482/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
49	WA/281/2020 483/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
50	WA/281/2020 484/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
51	WA/282/2020 485/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
52	WA/282/2020 486/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
53	WA/282/2020 487/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
54	WA/282/2020 488/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
55	WA/283/2020 489/2020	SUMITRA BEHARI-MP	JATESWAR NAYAK
56	WA/283/2020 490/2020	SUMITRA BEHARI-MP	JATESWAR NAYAK
57	WA/283/2020 491/2020	SUMITRA BEHARI-MP	JATESWAR NAYAK

58	589/2020 MACA/381/2020	M/S.NEW INDIA ASSURANCE COMPANY LTD-MP	BIVASH CHANDRA SINGH
59	590/2020 MACA/367/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD-MP	KIDAMPALI
60	591/2020 MACA/358/2020	THE DEPUTY MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO.LTD.-MP	BRANCH OFFICER
61	592/2020 MACA/361/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
62	616/2020 CRLMC/1050/2020	PHANI BHUSAN PRADHAN-MP	GOUTAM KU.ACHARY
63	652/2020 CRLA/146/2019	GANESWAR SAMAL@LITU-MP	DEVASHIS PANDA
64	653/2020 CRLA/314/2020	KAILASH CHANDRA NAHAK-MP	S.K.BHANJADEO
65	654/2020 CRLA/314/2020	KAILASH CHANDRA NAHAK-MP	S.K.BHANJADEO
66	655/2020 CRLA/315/2020	BIPIN CHANDRA PALLAI @ PALEI-MP	S.K.BHANJADEO
67	656/2020 CRLA/315/2020	BIPIN CHANDRA PALLAI @ PALEI-MP	S.K.BHANJADEO
68	5929/2020 WP(C)/13040/2020	DR.AMRUTA PRITAM MISHRA-MP	SANJIB MOHANTY
69	5930/2020 WP(C)/13041/2020	KISHORE KUMAR SWAIN-MP	SHASHI BHUSAN JENA
70	5931/2020 WP(C)/13045/2020	UPENDRANATH BISWAL-MP	SAMEER KUMAR DAS
71	5932/2020 WP(C)/13049/2020	RANGA RAO KANDAGIRI-MP	MANORANJAN PADHY
72	5933/2020 WP(C)/8561/2020	MADHUMITA PATNAIK-MP	K.K.SWAIN
73	5934/2020 WP(C)/13058/2020	NAMITA SINGH-MP	RUDRA NARAYAN PARIJA
74	5935/2020 WP(C)/12893/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
75	5936/2020 WP(C)/385/2020	DEVI PRASAD SAHOO-MP	M/S.L.K.MOHANTY
76	5937/2020 WP(C)/12891/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
77	5938/2020 WP(C)/19946/2018	PRANGYA PARAMITA PATRA-MP	M/S.L.K.MOHANTY
78	5939/2020 WP(C)/18565/2019	MONALIN BEHERA-MP	M/S SUSHANTH KU.MISHRA
79	5940/2020 WP(C)/9382/2020	PRAFULLA KUMAR SAHOO-MP	SUSANTA KUMAR JOSHI
80	5941/2020 WP(C)/13070/2020	PURNESWAR MANDIR TRUST-MP	SUSANTA KUMAR DASH
81	5942/2020 WP(C)/11113/2020	M/S.BALASORE ALLOYS LTD-MP	M/S.S.D.DAS
82	5943/2020 WP(C)/11113/2020	M/S.BALASORE ALLOYS LTD-MP	M/S.S.D.DAS
83	5944/2020 WP(C)/13071/2020	RANJIT SAHOO-MP	PRASANTA KUMAR NANDA
84	5946/2020 WP(C)/15758/2019	JAYANTA KUMAR MOHAPATRA-MP	M/S.PRATIK DASH
85	5947/2020 WP(C)/12729/2020	SADANANDA DAS-MP	BIJAYA KUMAR BEHERA I
86	5948/2020 WP(C)/13077/2020	STATE OF ODISHA-MP	SIDHARTH KUMAR MOHAPATRA (ADDL.STANDING C
87	5949/2020 WP(C)/13079/2020	M/S BHARAT MOTORS LTD-MP	BHABANI P.MOHANTY
88	5950/2020 WP(C)/13080/2020	M/S SUPER SALES MOTORS PVT.LTD-MP	BHABANI P.MOHANTY
89	5951/2020	ANITARANI SETHY-MP	B.SINGH

90	WP(C)/13082/2020 5952/2020	BIJAY KUMAR DAS-MP	SANGRAM RATH
91	WP(C)/13083/2020 5953/2020	KARANJIA BAR ASSOCIATION-MP	SUMIT SEKHAR PATTANAIAK
92	WP(C)/13086/2020 5954/2020	M/S.PRITI OIL LTD.-MP	BHABANI P.MOHANTY
93	WP(C)/13087/2020 5955/2020	M/S.UTKAL AUTO-MP	BHABANI P.MOHANTY
94	WP(C)/13088/2020 5956/2020	M/S.CITY MOTORS PVT.LTD-MP	BHABANI P.MOHANTY
95	WP(C)/13089/2020 5958/2020	N.BASAVA RAJU-MP	AMAR KUMAR MOHANTY
96	WP(C)/13090/2020 5959/2020	SANJAYA KUMAR NANDA-MP	SANJIB MOHANTY
97	WP(C)/13091/2020 5960/2020	UMA SHANKAR SAHU-MP	AMAR KUMAR MOHANTY
98	WP(C)/13092/2020 5961/2020	HARI PRASAD PATTANAYAK-MP	SMRUTI RANJAN PATI
99	WP(C)/13096/2020 5962/2020	KAIBALYA DUTTA-MP	PRASANNA KUMAR RATH..1
100	WP(C)/13101/2020 5963/2020	DITIKANTA PRADHAN-MP	SUSANTA KU. MISHRA
101	WP(C)/12757/2020 5964/2020	NAMITA KUMARI BISWAL-MP	AMAR KUMAR MOHANTY
102	WP(C)/13106/2020 5965/2020	SANTOSH KUMAR BISWAL-MP	AMAR KUMAR MOHANTY
103	WP(C)/13107/2020 5966/2020	M/S. SUPER SALES AUTOMOBILES (P) LTD.-MP	BHABANI P.MOHANTY
104	WP(C)/13108/2020 5967/2020	M/S CONSORTIUM AUTOMOBILES PVT.LTD.-MP	BHABANI P.MOHANTY
105	WP(C)/13109/2020 5968/2020	M/S.A.C.C. LTD.,-MP	M/S.KAJAL SAHOO
106	WP(C)/25219/2017 5969/2020	SABITA NAIK-MP	BIDYALOK MOHAPATRA
107	WP(C)/13110/2020 5970/2020	UNION OF INDIA-MP	SABITA RANJAN PATTNAIK
108	WP(C)/13095/2020 258/2020	SRIKANT CHARAN PADHI-MP	
109	RSA/500/2015 448/2020	SOURAV KUMAR PRUSTY-MP	
110	BLAPL/11071/2019 480/2020	AKHAYA MAHUNTA @AKHAYA MAHANTA-MP	
111	ABLAPL/8402/2019 481/2020	BATI NAYAK-MP	
112	ABLAPL/3587/2020 5945/2020	PRATIMA PATRA-MP	P.R.PATNAIK
113	WP(C)/15553/2019 5957/2020	DILLIP KUMAR RAY-MP	
	WP(C)/11114/2020		